

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1421/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Ashapura Minchem Limited
V/s
Agriways India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|------------------------------------|--------------------|
| 16- | Sisha Ponda a/w Nirhitha Nambiar ilb India Law | Adv for Operational Creditor | <i>[Signature]</i> |

ORDER

CP No.1421/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel to file Bank Certificate, list
this matter on 12.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)